

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-BA-19-2020**

Hanumant Govekar

**.... Applicant**

*Versus*

Officer In-charge ACB and Anr.

**.... Respondents.**

Shri C. A. Ferreira with Shri Atish Mandrekar, Advocates for the Applicant.

Shri S. R. Rivankar, Special Public Prosecutor with Shri G. Nagvenker, Additional Public Prosecutor for the Respondents.

**Coram : NUTAN D. SARDESSAI, J.**

**Date : 16<sup>th</sup> July, 2020**

P.C.:

Heard arguments partly.

2. At the instance of Shri Ferreira, learned Advocate for the applicant, stands over on 30.07.2020.

**Nutan D. Sardesai, J.**

msr.